

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 714/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY: PPPL Construction Pvt Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Runal Tandon	Advocate	Petitioner Companies	[Handwritten Signature]
2.	Snigdha Sharma	Advocate	"	[Handwritten Signature]
3.	C. BALUONI	Company Prosecutor	Fr.R.D (NR)	[Handwritten Signature]
4.	CHETANA KANDPAL	Company Prosecutor	For DL, Delhi	Chetana

**ORDER**

The Standing Counsel for the Income Tax department shall remain present on 11.4.2017 to explain the comments made in relation to the transferor Company as per the averments made in Para-8 of the Regional Director report.

List on 11.4.2017.

[Handwritten Signature] Sd/-  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT  
[Handwritten Signature] Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017